

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 298 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2020**

Name of the Company:

Satya Saxena
V/s
Cadila Healthcare Ltd & Ors

Section:

Section 59 of Co.Act, 2013

ORDER

Learned Counsel Mr. Vaibhav Varma appeared for the appellant.

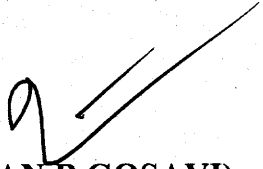
Learned PCS Mr. Manoj Hurkat appeared for Respondent no.1 & 2.

Learned Counsel for the appellant requested to file rejoinder. It is to be filed within 7 days.

Matter to appear for further consideration on 08.12.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 11th day of November, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**